

ए० करोलबाग, दिल्ली में उनकी सुरक्षा के लिए सांय 8 बजे से सुबह 8 बजे तक ड्यूटी पर तैनात किया गया था। उसी मकान के एक भाग में बक्शी जगदेव सिंह के पुत्र द्वारा चलायी जा रही दुकान में तारीख 1.3.86 को सुबह 5.30 बजे से 6.00 बजे के बीच चोरी हुई। चोर चोरी करके भागने में सफल हो गये। बक्शी जगदेव सिंह के पुत्र श्री करम जीत सिंह की शिकायत पर भारतीय दण्ड संहिता की धारा 457/380 के तहत एक मामला प्रथम सूचना रिपोर्ट 163 दर्ज किया गया और अभी तक तहकीकात की जा रही है। दोनों कान्सटबलों को डिस्ट्रिक्ट लाइन्स में स्थानान्तरित कर दिया गया और प्राथमिक जांच के आधार पर अनुशासनात्मक कार्रवाई करने के आदेश दे दिये गये हैं।

**Circumstances leading to the Death of
Smt. Neelam Sharma of R. K. Puram,
New Delhi**

2179. SHRI PRITHIBI MAJHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the 'Hindustan Times' of the 12th May, 1986 regarding the murder of one Shrimati Neelam Sharma of Sector III, R. K. Puram, New Delhi;

(b) whether it is a fact that she was murdered by her in-laws and she expired in the Dr. Ram Manohar Lohia Hospital, New Delhi, on the 10th May, 1986;

(c) whether it is a fact that she was harassed by her in-laws for not bringing sufficient dowry and also a coloured TV;

(d) whether it is also a fact that police took no action and the case was hushed up as a suicide case; and

(e) if not, what action has been taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c) The case is under investigation.

(d) No, Sir.

(e) A case u/s 306/498-A/406 IPC was registered at P.S. Janakpuri, New Delhi. Four persons, viz. Raghu Bhushan (Husband), Vijay Bhushan (Brother-in-law), Shyam Sunder (Father-in-law) and Smt. Raj Rani (Mother-in-law) have been arrested.

Foodgrains Requirement of Maharashtra

2180. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the estimated demand for different varieties of foodgrains for the year 1985-86 from Government of Maharashtra; and

(b) the demand actually met by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) and (b) The demand, allotment and offtake of foodgrains in respect of Maharashtra for the year 1985-86 was as under:—

(In lakh tonnes)

	Demand	Allotment	Off-take
Rice	9.00	4.35	3.95
Wheat (for Public Distribution System)	6.55	7.20	3.83
Wheat (for Roller Flour Mills)	8.54	9.23	7.00